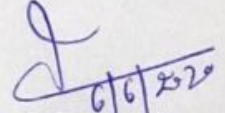


OFFICE OF THE PRINCIPAL JUDGE, FAMILY COURTS (H.Qs),

DWARKA, NEW DELHI

CIRCULAR

In compliance of the directions contained in the order bearing no.123/RG/DHC/2020 dated 30.04.2020 of Hon'ble High Court of Delhi, this is to inform that, all the Advocates/ Litigants whose case has been listed for hearing before any Family Court, but they are not in a position to handle the **Videoconferencing** from their respective homes/offices, are requested to avail the facility of **Videoconferencing** made available at the respective District Court Complexes/ Bar Offices



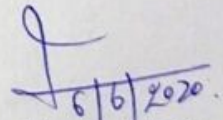
(B.R. Kedia)  
Principal Judge (H.Qs)  
Family Courts, Dwarka,  
New Delhi.

No. 4028-4031 Cir./Admn./FC/DWK/2020

Dated: 6/6/2020

Copy forwarded for information and necessary action to:-

1. Senior Administrative Officer Judicial, Family Courts (H.Qs), Dwarka, New Delhi.
2. Branch In-charge, Computer Branch, Family Courts (H.Qs), Dwarka, New Delhi with the direction to upload this order on official website.
3. PS to Principal Judge (H.Qs), Family Courts, Dwarka, New Delhi.



Principal Judge (H.Qs)  
Family Courts, Dwarka,  
New Delhi.